



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/13	TP 43/16	Hearing	397-398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	ARUN SRI KUMAR for keystone partners 9886720984	Petitioner	
2	BHARAT H.K For D.R. Ravighan 9448052498	R-1-R-3	

Counsel for petitioner is present. Counsel for R-1 to R 3 is present. Representative of R-4 is present in person. Counsel for petitioner has filed two sets of copies. Counsel for R-1 to 3 requested time to file vakalat for R-1 to 3 and further both sides reported the matter is under talks of compromise and both parties reached settlement.

List it on 23.06.2017.

  
MEMBER (J)

  
MEMBER (T)